BEFORE THE NATIONAL GREEN TIBUNAL,

SOUTHERN BENCH AT CHENNAI

O.A. No. 1 of 2023

Chandrasekarapuram Panchayath,
By its President K. Palanivel,
S/o Komali Karuppan,
Chandrasekarapuram Village and Post
Rasipuram Taluk, NamakkalDistrict. ...Applicant

Vs

1.Rsipuram Municipatity,
Byits Commissioner,
RasipuramTaluk and Post
Namakkal District – 637408.
Commr.rasipuram@tn.gov.in
Phone: 04287-222709 / Mobile: 7397396258 and Ors ...Respondents

REPORT FILED BY THE TWAD BOARD (RESPONDENT No. 5)

Dated at Chennai on the 9th day of December 2025

Counsel for respondent - 5

BEFORE THE NATIONAL GREEN TIBUNAL,
SOUTHERN BENCH AT CHENNAI
O.A. No. 1 of 2023

Chandrasekarapuram Panchayath,
By its President K. Palanivel,
S/o Komali Karuppan, ...Applicant
Chandrasekarapuram Village and Post
Rasipuram Taluk, NamakkalDistrict.

Vs

1.Rsipuram Municipatity,
Byits Commissioner,
RasipuramTaluk and Post
Namakkal District – 637408.
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INDEX TO REPORT FILED BY TWAD BOARD (R-5)

Dated at Chennai on the 9th day of December 2025

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BEFORE THE NATIONAL GREENS TRIBUNAL,

SOUTHERN BENCH AT CHENNAI

O.A. No. 1 of 2023

Chandrasekarapuram Panchayat,
By its President K. Palanivel,
S/o. Komali Karuppan,
Chandrasekarapuram Village and Post,
Rasipuram Taluk, Namakkal District. ...Applicant

Vs

1. Rasipuram Municipality,
By its Commissioner,
Rasipuram Taluk & Post,
Namakkal District – 637 408.
commr.rasipuram@tn.gov.in
Phone: 04287-222709/Mobile:7397396258

2. The Tamilnadu Pollution Control Board,
By its District Environmental Engineer,
District Collectorate Office,
Namakkal District – 637 003.
tnpcbnamakkal@gmail.com
Phone: 04286-280722

3. The District Collector,
District Collectorate Office,
Namakkal District – 637 003.
collmmk@nic.in
Phone: 04286-281100

4. Rasipuram Panchayat Union,
By its Block Development Officer,
Rasipuram Taluk & Post,
Namakkal District – 637 408.
bdorpm.tnnmk@nic.in
Phone: 04287-226868

5. Suo Moto Implead
TWAD Board ...Respondents

R. Mohandoss
Executive Engineer,
TWAD Board
Sewerage Division
Rasipuram

REPORT FILED BY THE 5th RESPONDENT

1. It is submitted that, with respect to the averments made by the 2nd Respondent in their Reply statement the TWAD Board replies as follows:

Paragraph No.	Averment in Reply statement of the 2nd Respondent	Reply of the TWAD Board
9(a)	Rasipuram Municipality shall plug the drainage of sewage outfall into the Eri and to divert in any other alternative way for utilizing the treated sewage for industrial activities/irrigation activities	The Original Estimate has been prepared by Rasipuram Municipality. In the Report of Estimate it has been mentioned that the sewage treated water will be used by Chandrasekarapuram Village farmers for Irrigation. During the Execution time, (2018)the sewage outlet pipe was laid up to 866 m. At that time, laying of pipe line was objected by Chandrasekarapuram village panchayat public and damaged the vehicle(JCB) and during clashes the Vehicle Operator, Supervisor and Project Manager were injured. The Contractor has given police Complaint and requested for security for further execution of work. But, again the public has objected further execution of work. The police officials orally instructed to stop the work in view of law and order issue. Hence the pipeline work was stopped at the point of 866 m. At present the Treated Sewage Water from STP is being let out in the Thattankuttai Eri near Eri outlet point. During discussion with the District Collector along with the Commissioner, Rasipuram municipality and Pollution control Board, The District Collector has instructed to the Commissioner to analyse the possibility of the requirements for Industrial activities and irrigation purpose in and around the Thattankuttai Eri. Necessary photos of public violence are enclosed. Necessary reply sent to pollution control Board vide letter Executive Engineer, TWAD Board, Rasipuram Letter No:6723/F.UGSS/Rasipuram Municipality/ Sew dn/Rpm/2023/dt: 06.07.2023
9(b)	Rasipuram Municipality shall complete the remaining 5700	1. Assessed quantity of house service connection by TWAD Board - 7024 Nos

Executive Engineer,
TWAD Board
Sewerage Division
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	house service connections immediately	2. HSC linked by Municipality as on date - 6017 Nos 3. Balance HSC to be linked by Municipality - 1007 Nos 4. The Commissioner Rasipuram Municipality has been addressed frequently from this office to complete balance HSC at the earliest/
9(c)	Rasipuram Municipality shall comply all the conditions stipulated in RCO issued vide proceeding dated 14.12.2021	Pollution Control Board norms and conditions as well as CPHEEO norms were adopted. It has been informed to pollution control Board vide Executive Engineer, TWAD Board, Rasipuram Letter No:6723/F.UGSS/Rasipuram Municipality/ Sew dn/Rpm/2023/ dt: 06.07.2023
10	Rasipuram STP was under operation from the year 2021. The treated sewage samples are collected Theulaplar from the unit and analysed. parameters are within the standards except BOD (at 27°C for 3 days) -42mg/l in the month of November 2022 and 51mg/l In April 2022 as against the standards of 30mg/l	All the sewage water collected in the STP are treated continuously and effectively as per the standards prescribed by the Pollution Control Board. Regular sample analyse are being made before discharge of treated sewage into the Thattankuttai and the test results are enclosed.
14(i)	The screw pumps-2 nos provided d in the Grit chamber is not in operation	The screw pump in the grit chamber was under repair from 05.03.2023. The spare required wa rarely available in local and hence it has bee arranged to get from Chennai and received o 10.03.2023. The repair has been rectified and the screw pump is in working condition from 10.03.2023 onwards. It has been informed to pollution control Board vide Executive Engineer,TWAD Board, Rasipuram Letter No:24323/F.UGSS/Rasipuram Municipality/ Sew dn/Rpm/2023/dt: 24.03.2023
14(ii)	The Aeration tank is not provided with adequate aeration system. The air diffusing system provided is not covering the total area of the aeration tank. The sewage in the Aeration tank was found to be black in colour and in septic condition. The operation of the air blowers was not found to be regular.	In the Aeration tank diffuser system has been provided as per the sanctioned estimate. However based on the instruction from the pollution control Board action is being taken to provide additional diffuser arrangements in the Aeration tank. The blowers are operated continuously and effectively. It has been informed to pollution control Board vide Executive Engineer, TWAD Board,

x R. Mohandass

Executive Engineer,
TWAD Board
Sewerage Division
Rasipuram

		Rasipuram Letter No:24323/F.UGSS/Rasipuram Municipality/ Sew dn/Rpm/2023/ dt: 24.03.2023
14(iii)	The chlorination system is not operated	The chlorination system is being operated regularly. It has been informed to pollution control Board vide Executive Engineer,TWAD Board, Rasipuram Letter No:24323/F.UGSS/Rasipuram Municipality/ Sew dn/Rpm/2023/dt: 24.03.2023
14(iv)	Log books for the operation and maintenance of the Biological system, chlorination and centrifuges are not maintained properly	The log books are being maintained properly and regularly. The log books copies are enclosed. It has been informed to pollution control Board vide Executive Engineer, TWAD Board, Rasipuram Letter No:24323/F.UGSS/Rasipuram Municipality/ Sew dn/Rpm/2023/ dt: 24.03.2023
14(v)	In the STP premises overflow of breaked sewage was noticed due to back pressure in the conveyance pipe lines the Thattankuttai lake	The overflow has been rectified. Letter No:24323/F.UGSS/Rasipuram Municipality/Sew dn/Rpm/2023/dt: 24.03.2023
14(vi)	The Rasipuram STP was issued with Renewal of consent for treated Disergeith point of disposal as "Discharged at the outlet point of Thattankuttai Lake" but the STP at present is discharging the sewage within Thattankuttai Lake and thereby polluting the water. The treated sewage is not exactly located in the outlet weir of the lake as per the consent order. The disposal point of the treated sewage is located on the south east corner of the lake. The present disposal point is situated within the Thattankuttai Lake approximately 350m before the outlet point (ie., outlet weir).	During the meeting conducted by the District Collector along with the TWAD Board officials and Municipality officials on 17.03.2023, the District Collector has instructed to hold the proposal for extending the Pipeline upto the Thattankuttai Eri delivery point. Further it is informed that the treated sewage water only is being let out in the Thattankuttai Eri, which is within the permissible standards and hence the Eri water is not getting polluted due to the treated sewage water. As mentioned in the reply affidavit filed by pollution board no sewage water is being letout in the Thattankuttai Eri. 1.It has been informed to pollution control Board vide Executive Engineer, TWAD Board, Rasipuram Letter No:24323/F.UGSS/Rasipuram Municipality/ Sew dn/Rpm/2023/dt: 24.03.2023
16	It is respectfully submitted that wit regard to the para 3.2, the Rasipura Municipality Sewage Treatment Pla was issued consent to operat (CTO)after CTE with	Consent to Operator has been given upto 31.03.2023 videletter No:F.NML.1382/RM/DEE/TNPCB/NML/2023/date d:05.04.2023. For further period 01.04.2023 to 31.03.2024

x R. Mohandass

Executive Engineer,
TWAD Board
Sewerage Division
Rasipuram

	disposal of 6.6 MLD of treated sewage with point disposal as "Discharged at the outlet point of the Thattankuttai Lake"vide Proceedings No: T1/TNPCB/F.052 NML/RM/NML/W&A/2019 dated 01/11/2019.	necessary proposal has been of submitted and necessary fees of RS.1,17,920.00/- remitted. Letter No.4523-1/F.UGSS/RPM ed Municipality/DO/RPM/2023/Dated:04.05.2023
17	It is further submitted that the disposal point of the treated sewage is not exactly located in the outlet weir of the lake as per the consent order. The disposal point of the treated sewage is located on the south east corner of the lake. The present disposal point is situated within the Thattankuttai Lake approximately 350 m before the outlet point(i.e., Outlet weir	Due to public objection the Treated Sewage water pipeline has not been laid upto Thattankuttai Eri outlet point
18	It is also submitted that the treated sewage samples collected from the period June 2021 November 2022(10 samples) shows that the parameters are falling within the standards expect BOD(at 27 degree Celsius for 3 days)-42 mg/l as against the standards of 30 mg/L in the Month of November 2022 and BOD=51 mg/L on April 2022	At STP Campus the treated sewage outlet parameters are within the standard including the BOD
19	It is respectfully submitted that the averments and allegation made by the applicant from Para 3.3 to 3.4 are all not related with this Respondent. They are matters of record from the applicant's side and the applicant is put to strict proof of same	Not related to this Respondent.
20	Water sample collected in the lake near the outlet point of traded sewage found to be higher than the standard parameters BOD -3.0 Mg/l, COD -120 Mg/l, Ammonical Nitrozen- 2.24 Mg/l, Fecal Coliform-14000 and Total coliform-26000	The Sewage water collected in the areas where UGSS not covered from the Rasipuram Municipality is flowing in open canal adjacent on the western side to the STP premises and let into the lake near the entrance of the Micro Composting centre for processing the solid wastes. Further the solid wastes generated from the Rasipuram Municipality is being dumped in the Thattankuttai lake. The fecal coliform and total coliform level in

No Under Ground Sewage Scheme

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TWAD Board
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		the lake water is very high due to the discharge of untreated sewage flowing through the open canal and let into Lake also it is found that Medical waste, Chicken shop waste are also dumped in the lake area

It is therefore prayed that, this Hon'ble Tribunal may be pleased to accept the above report on behalf of the 5th Respondent and thus render justice.

R. Mohandoss

Executive Engineer,
TWAD Board
x Sewerage Division
Rasipuram

Solemnly affirmed at Chennai }
on this the 04th day of January }
2024 and signed his name in }
my presence.

Before me

Advocate, Chennai.

R. Mohandoss

x Executive Engineer,
TWAD Board
Sewerage Division
Rasipuram

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CHAPTER- 1

INTRODUCTION

1.1. PROJECT BACKGROUND

Rasipuram Municipality is a Grade I municipality in Namakkal District at a distance of 30Km ~~North of~~ from Namakkal. Rasipuram town is spread over an area of 8.16 sq.km. Rasipuram town does not have an existing underground sewerage scheme.

The Hon'ble Chief Minister of Tamil Nadu conducted review meeting on sewerage schemes in Tamilnadu on 24.6.2011 and instructed to prepare and finalise the DPR for UGSS to all Urban Town & Municipalities and communicated vide Managing Director's Lr no F. UGSS DPR/Invn/AE12/PDC/2011-2 dt 30.6.2011. Accordingly the Detailed Project Report for UGSS to Rasipuram Municipality has been revised as instructed in the MDWS Lr. No. F-Rasipuram UGSS/AE3/PDC/2011 Dt 16.07.13 and as per the latest guide line issued by the Board by adopting the base year as 2015 and ultimate year as 2045.

The investigation works include analysis of existing system, design of new system, cost estimates, financial analysis and preparation of Project report. Accordingly, the Executive Engineer Sewerage Division, Namakkal started to prepare the DPR for UGSS to Rasipuram Municipality.

1.2: DATA COLLECTION:

The basic requirement for preparation of any report is survey work and data Collection. Following information was collected for Rasipuram Municipality Underground Sewerage Scheme from various authorities in Rasipuram Town.

1. Comprehensive development and report.
2. Existing and proposed land use plan and details.
3. Existing ward boundaries and word wise population.
4. Existing water supply arrangements.
5. Existing Underground Sewerage system and drainage facilities in the town.
6. Topo Sheet of the Project area.
7. Water consumption by different major institutions.
   The data is useful for the design of UGSS to Rasipuram Town.

1.3: SURVEY ACTIVITIES:

Field survey activities were Carried out by M/S Wilbur Smith Associates Private Limited , Chennai. Temporary bench marks were established in the permanent structures like temples, buildings, parapet of culverts for reference during implementation of the project.

1.4: ACKNOWLEDGEMENT:

TWAD Board thankfully acknowledge Rasipuram Municipality Authorities for extrusive task of carrying out the preparation of Detailed Project Report of Sewerage scheme for Rasipuram town and also for assistance and courtesy extended by them during the preparation of the report.

CHAPTER-2

TOWN PROFILE

2.1 Profile of town:

Rasipuram Town is located in the North Eastern part of the Namakkal District, 30 Km North of Namakkal. This Town is the head quarter of Rasipuram Taluk. In addition to the area of Rasipuram revenue village some portion from revenue village of Koneripatti village also included. Rasipuram Municipality was recognized as 3rd grade Municipality on 01.10.1948. This Municipality was up graded as a second grade Municipality on 14.06.1971 and then into 1st grade Municipality on 22.05.1998.

Rasipuram Municipality lies between 11°20' and 11° 30' North latitude and 78°10' and 78°20' Eastern longitude and is located at a distance of 28 km South – East of Salem and at a distance of 3 km to the East of National Highways NH7. The Municipality is bound by Salem on the North. Atthur on the East, Namakkal on the South and Thiruchengode on the West, The Municipality Town has been divided into 27 wards for administrative purpose.

2.2 .Water Supply arrangements :

The present drinking water needs of this Municipality are met from the Rasipuram - Edapadi combined water supply Scheme with head works at Nedunkulam Kattur on cauvery river. The first protected drinking water supply Scheme for Rasipuram town was commissioned in the year 1968 with Panamarathupatty lake as source. This scheme is not functioning at present due to monsoon failure. Rasipuram Edapadi combined water supply scheme, the primary water supply system of the Town was commissioned in the year 1998 with Rasipuram as one of the beneficiaries among two Municipalities, 9 Town panchayats and 155 village panchayats. This scheme was designed for a population of 47000 and 63000 for the intermediate and ultimate stage at a pro – rata supply of 110 lpcd . The total demand for 2001 and 2016 has been estimated as 5.170 mld and 6.931mld respectively. However Rasipuram received 4.0 MLD from this scheme at present. A rejuvenation work has been carried out at a cost of Rs. 5.18 Crores to improve the supply position to 5.5 MLD

Clear water from the aforementioned CWSS is presently distributed from three elevated service reservoirs, with capacities ranging from 5.00 to 10.00 LL to individual service connection (Domestic 6174 Nos, Non – Domestic 154 Nos). Water is also supplied to low – income settlements through 88 Nos of public fountains. Balance requirement of the town are met from the available local source such as 100 Nos of hand pumps, 23 Nos of power pumps and 19 Nos of public open wells.

2.3 Existing Sewerage System:

Presently, Rasipuram Municipality is not equipped with an underground sewerage scheme. Major part of the town is covered with drains on either side of the road for a length of 58.00 km, which convey sullage / sewage generated to ponds and low-lying areas within the Municipal limits. Most of the drains are open with shallow depth and the sections are inadequate causing not only stagnation but also flooding the low lying residential areas. At present most of the house and other establishments are having their own septic tank arrangement. The sullage is let into storm water drains. The drains that carry waste water are polluting the environment of the town all along the drains. Sewage flowing through these drains is ultimately discharged in to the following water bodies in Rasipuram Municipality.

1. Rasipuram Eri.
2. Konerpatti Eri
3. Chandrasekarapuram Eri

Rasipuram Eri is spread over an area of 84 acres located on the North, West of the town. The railway line which is under construction divide the tank into two parts with 30 acres on West side and 54 acres on the East side respectively. Part of the tank is encroached and cultivation is being carried out within the tank. Sewage generated from the North portion of the Municipal area is flowing through storm water drains and joins Rasipuram Eri.

A part of the Sewage generated in the Eastern portion of the town is let into Koneripatti Eri through a revenue department drain. Further Sewage from the Southern part of town flows through storm water drain towards the South and is used for cultivation near Chandrasekarapuram Eri. Sewage generated from the Western portion of the town also gets accumulated at Chandrasekarapuram Eri.

2.4 Need for the proposal:

There is no underground drainage system so far in Rasipuram. At present, most of the houses and other establishment are having their own septic tank arrangements. To cater the needs of the poor population, Municipality ~~has taken up~~ have been taken up community septic tanks. Waste water is let into storm water drains and nallas and then finally reaching water bodies converting natural lakes into cesspools. The water is stagnating in many places and due to that mosquitoes and flies are developed, which cause many diseases. Hence, it is required to provide a sewerage system in this municipality.

2.5 Brief Description of the proposal:

2.5.1 Collection system:

Proposed sewage system is designed to carry only the sewerage and sullage from residential areas. Storm water will not be allowed into the sewerage system. The system has been designed to the extent possible by gravity flow based on contributing population and proportionate sewage generated in the branch sewers. Sewage collected at sewage pumping station / lifting station shall be conveyed to the STP for treatment and final disposal. The total length of streets in Rasipuram Municipality is 60.9 km. The entire area is divided into seven zones. ~~Rider mains have also been proposed to a length of 1659 m along the State Highways Road in New Bus Stand and Old Bus Stand areas.~~ Sewer has been designed for the ultimate population of 68500 for the year 2045. Sewage contribution has been taken as 115 LPCD including infiltration.

2.5.2 Sewage Treatment Plant:

Quantity of Sewage flow for present stage, Intermediate stage and Ultimate stage are 6.04 MLD, 6.96 MLD and 7.88 MLD respectively. The Sewage Treatment Plant required for this town is to be designed for the Ultimate stage treatment capacity of 7.88 MLD. Initially, the consultant, M/s Wilbur Smith Associates Private Ltd. analyzed various alternative methodologies, and they have finally decided to provide Waste Stabilization Pond with the following components: Anaerobic Pond, Facultative Pond and Maturation Pond.

To provide above type of Treatment Plant, land to an extent of about 11 to 12 acres is required. Two sites, one at Chandrasekarapuram panchayat and another at Koneripatti were identified for STP. Both sites are private owned agriculture land. The Koneripatti land is not available as a single piece (extent) and is available only in patches that are interspersed segments. Hence the consultant for the construction of STP proposed the Chandrasekarapuram site.

The Rasipuram Municipality could not purchase the private owned land at Chandrasekarapuram. In these circumstances, a detailed investigation works carried out in and around the Rasipuram Municipality area and found one site, Koneripatty Eri Poromboke pertaining to PWD Dept, which was identified as suitable for STP.

Due to the public objection for the construction of STP in Koneripatti Lake, Peace Committee meetings were convened by Revenue officials and as per the instruction of RDO; Technical team comprising PWD and Pollution control Board carried out joint inspection. The finalized location 200 m away from originally proposed site was earmarked with police protection and Rasipuram Municipality submitted a revised land alienation proposal for an extent of 3.84 acres.

Subsequently, Rasipuram Municipality, nearer to Scavengers Colony, proposed an alternative site of about 2.25 Acres and at about 1.75 Acres of Compost yard, which belongs to the Municipality at Dhobi Colony to construct the Sewage Treatment Plant. **Accordingly STP with Modified ASP technology is proposed in Dhobi Colony.**

2.5.3 Method of treatment:

Considering the availability of land Modified Activated Sludge Process Treatment methodology has been proposed.

2.5.4 Land availability:

2.25 Acres land is available at Dhobi Colony, which belongs to the Rasipuram Municipality.

2.5.5 Effluent Disposal arrangements:

The capacity of proposed Sewage Treatment Plant at Dobhi Colony is 6.96 MLD. For intermediate stage. The Sewage is treated to the standards of Stream disposal (i.e. 30 mg/l BOD, 20 mg/l SS) after its treatment. The sewage will be disinfected through online chlorination, before discharge into the existing nalla nearby and then onwards will be used for irrigation purposes.

CHAPTER 7

SEWAGE TREATMENT

7.1 Justification of the technology proposed :

Quantity of Sewage flow for present stage, Intermediate stage and Ultimate stage are 6.04 MLD, 6.96 MLD and 7.88 MLD respectively. The Sewage Treatment Plant required for this town is to be designed for the ~~Ultimate~~ Intermediate stage treatment capacity of 6.96MLD. The consultant M/s Wilbur Smith Associates Private Ltd. analyzed various alternative methodologies, and they have finally decided to provide Waste Stabilisation Pond with the components Anaerobic Pond, Facultative Pond and Maturation Pond

To provide above type of Treatment Plant, land to an extent of about 11 to 12 acres is required. Two sites, one at Chandrasekarapuram panchayat and another at Koneripatti were identified for STP. Both sites are private owned agriculture land. The Koneripatti land is not available as a single piece (extent) and is available only in patches that are interspersed segments.

The Rasipuram Municipality could not purchase the private owned land at Chandrasekarapuram. In these circumstances, a detailed investigation was carried out in and around the Rasipuram Municipality area and found one site, Koneripatty Eri Promboke owned by PWD Dept, which was identified as suitable for STP.

Due to the public objection for the construction of STP in Koneripatti Lake, Peace Committee meetings were convened by Revenue officials and as per the instruction of RDO, Technical team comprising PWD and Pollution control Board carried out joint inspection. The finalized location, 200 m away from originally proposed site was earmarked with police protection and Rasipuram Municipality submitted a revised land alienation proposal for an extent of 3.84 acres.

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Subsequently, Rasipuram Municipality proposed an alternative site of about 2.25 Acres at Dhobi Colony, nearer to Scavengers Colony and at about 1.75 Acres of Compost yard, which belongs to the Municipality to construct the Sewage Treatment Plant. Accordingly, the STP site proposed in Dhobi Colony and compost yard. Hence, a Sewerage Treatment Plant to treat the intermediate stage quantity of **6.96 mld** adopting **Modified Activated Sludge Process Treatment methodology** instead of Waste Stabilization Pond method is proposed.

7.2 Effluent Disposal:

The Sewage is treated to the standards of Stream disposal (i.e. 30 mg/l for BOD, 20 mg/l for SS) after treatment. The sewage is disinfected through online chlorination, before being discharged into the existing nalla through 700mm RCC Pipe for 700m and then onwards used for irrigation purposes. Land available for irrigation is about 800 acres around Chandrasekarapuram village.

VIII. (a) SEWAGE TREATMENT PLANT STP- 6.96 mld (Modified ASP)

Sewage Treatment Plant is proposed at Rasipuram Municipality. Compared to other Treatment Technologies, the Modified Activated Sludge Process is the most optimistic method to suit for Rasipuram Municipality.

Characteristics of Sewage

The design of the sewage treatment will be based on BOD_5 at 20°C of raw sewage. Average BOD of 300mg/l is considered in designing the treatment system.

Discharge standards

The sewage treatment plant is designed to achieve a treated effluent quality that will conform to inland surface water standards, viz. BOD 20mg/l and SS 30mg/l.Colliform count 10^3.The capacity of treatment plant is worked out as 6.96 mld for Intermediate state (2030). The treatment process of Activated Sludge Process including Pre treatment as follows. All wells and other water retaining structures have been designed for M30 grade.

PRELIMINARY TREATMENT.

The raw sewage is passed through a coarse screen and fine Screen Chambers. Removals of such floating /coarse matter is essential because it can otherwise choke pipelines / Pumps etc and hinder the normal operation of the Treatment Plant .The raw sewage is made to pass through the Coarse screen bar, wherein the floating matters, any large particles are trapped in the bars. The Screen are made of Steel 10mm bars 22 Nos., placed at equal intervals for coarse screen.

Size:5 x 0.80 x 0.90m(with free board)

RECEIVING CHAMBER.

The sewage pumped from the collection well is collected in the receiving chamber.The receiving chamber is designed for the detention time of 1 minute.

Size:3.70m x 3.70m x 1.3m Total Depth and 0.80m LD.

For VVV CONSTRUCTION PRIVATE LIMITED

CONTRACTOR Managing Director

CHIEF ENGINEER:TWAD:

VIII. (a) SEWAGE TREATMENT PLANT STP- 6.96 mld (Modified ASP)

Sewage Treatment Plant is proposed at Rasipuram Municipality. Compared to other Treatment Technologies, the Modified Activated Sludge Process is the most optimistic method to suit for Rasipuram Municipality.

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The design of the sewage treatment will be based on BOD_5 at 20°C of raw sewage. Average BOD of 300mg/l is considered in designing the treatment system.

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The sewage treatment plant is designed to achieve a treated effluent quality that will conform to inland surface water standards, viz. BOD 20mg/l and SS 30mg/l.Colliform count 10^3.The capacity of treatment plant is worked out as 6.96 mld for Intermediate state (2030). The treatment process of Activated Sludge Process including Pre treatment as follows. All wells and other water retaining structures have been designed for M30 grade.

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The raw sewage is passed through a coarse screen and fine Screen Chambers. Removals of such floating /coarse matter is essential because it can otherwise choke pipelines / Pumps etc and hinder the normal operation of the Treatment Plant .The raw sewage is made to pass through the Coarse screen bar, wherein the floating matters, any large particles are trapped in the bars. The Screen are made of Steel 10mm bars 22 Nos., placed at equal intervals for coarse screen.

Size:5 x 0.80 x 0.90m(with free board)

RECEIVING CHAMBER.

The sewage pumped from the collection well is collected in the receiving chamber.The receiving chamber is designed for the detention time of 1 minute.

Size:3.70m x 3.70m x 1.3m Total Depth and 0.80m LD.

For VVV CONSTRUCTION PRIVATE LIMITED

CONTRACTOR Managing Director

CHIEF ENGINEER:TWAD:

PART 5(a)- EFFLUENT PIPELINE

Sl. No.	Description of item of work	Probable quantity Figures	TNBP No.other Specification.	Units in	Rate in		Amount
					Figures	Words	
1	Earthwork excavation and depositing on bank with an initial lead of 10 m and initial lift of 2m for Laying sewer main in narrow trenches in the following soil classifications.		SS 20 B, 23, IS1200/Pt.1 1974 & IS 3764/ 1974 and special specifications.				
I	In hard stiff clay, stiff black cotton hard red earth shales murams, gravel, stoney earth & earth mixed with small sized boulders and hard gravelly soil etc., complete and as directed by the TWAD Board Officers						
a	Ist depth of 0 to 2M	882 Cum		1 Cum. (One cubic metre)	90.00	Rupees Ninety Only	79380.00
II	Soft disintegrated rock, laterite, soft rock or kankar not requiring blasting.						
a	Ist depth of 0 to 2M	336 Cum.		1 Cum. (One cubic metre)	132.00	Rupees One hundred and Thirty Two Only	44352.00
III	Medium rock and dense medium rock not requiring blasting etc. complete and as directed by the TWAD Board Officers.						
a	Ist depth of 0 to 2 M	294.00 Cum.		1 Cum. (One cubic metre)	495.00	Rupees Four hundred and Ninety Five Only	145530.00

For WW CONSTRUCTIONS PRIVATE LIMITED

CONTRACTOR Managing Director

CHIEF ENGINEER

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Sl. No.	Description of item of work	Probable quantity Figures	TNBP No.other Specification.	Units in	Rate in		Amount
					Figures	Words	
2	Supply and filling the trench using clean river sand in layers of 15 cm thick including watering ramming and consolidating and stacking for premeasurement complying with relevant standard specifications for bedding of pipeline and as directed by the TWAD board officers.	168 Cum.	SS 24,25 & Special Specification	1 Cum. (One cubic metre)	450.00	Rupees Four hundred and Fifty Only	75600.00
3	Refilling with excavated earth (other than sand) complying with standard specification in the narrow trenches in layers of 15 cm thick well rammed watered,consolidated etc complete complying with standard specifications for filling the trenches after the pipes and specials are laid, jointed and tested and as directed by the TWAD Board Officers	1655 Cum.	SS 24,25 & Special Specification	1 Cum. (One cubic metre)	16.00	Rupees Sixteen Only	26480.00
4	Disposal of surplus excavated earth in pipe laying works, by transporting the surplus earth to the sites specified by Engineer in charge of work within 3 Km lead, including loading, unloading and spreading etc., complete and as directed by the TWAD Board Officers	277.00 Cum.	Special specification	1 Cum. (One cubic metre)	24.00	Rupees Twenty Four Only	6648.00

For WV CONSTRUCTION PRIVATE LIMITED

Managing Director

CONTRACTOR

Sl. No.	Description of item of work	Probable quantity Figures	TNBP No.other Specification.	Units in	Rate in		Amount
					Figures	Words	
5	Supply of RCC pipes NP3 class (with S/S end) at site conforming to IS : 458 -2003 with standard length of 2.50M but with revised core thickness, steel reinforcement, internal lining and outer diameter etc. as per special specifications inclusive of cost of Rubber gasket conforming to IS 5382 (and lubricants etc) to suit the revised OD of pipes. Pipes to be manufactured using Sulphate Resistant cement conforming to IS 12330. Pipes to be provided with High Alunina cement mortar (1:1.5) (1 cement : 1.5 river sand) lining 12mm thick internally as per specifications and delivery at site including all taxes, duties ,loading, unloading,frieght,stacking and transit insurance charges etc. complete and as directed by the TWAD Board Officers.(For the following sizes of nominal Dia after internal lining)		IS : 458 / 2003 and special specification				
a	700mm RCC pipe	700 M.		1RM (One running metre)	4990.00	Rupees Four Thousand Nine hundred and Ninety Only	3493000.00

For [illegible] LIMITED

Managing Director

CONTRACTOR

Sl. No.	Description of item of work	Probable quantity Figures	TNBP No.other Specification.	Units in	Rate in		Amount
					Figures	Words	
6	Lowering the RCC NP3 Class Pipes and specials into the trenches and laying to proper grade and alignment etc complete and as directed by the TWAD Board officers.		Special specification				
I a	700mm Dia RCC NP3 Class Pipes 2 to 3m depth	700 M.		1 RM (One running metre)	95.00	Rupees Ninety Five Only	66500 00
7	Jointing of RCC NP3 class pipes (confined joint) with rubber gasket ,cement including the cost of lubricants and testing the sewer line to the required pressure including conveyance of required quantity of water for filling the pipes during testing and labour charges but excluding cost of rubber rings etc complete as directed by the TWAD Board Officers		Special specification				
I a	700mm Dia RCC NP3 Class Pipes 2 to3m depth	350 Nos.		1 No. (Each)	90.00	Rupees Ninety Only	31500 00

For VVV CONSTRUCTION PRIVATE LIMITED

Managing Director

CHIEF ENGINEER: TWAD.

Sl. No	Description of item of work	Probable quantity Figures	TNEP No.other Specification.	Units in	Rate in		Amount
					Figures	Words	
	[illegible] the trenches for one side using [illegible] to 10 cm dia, white PVC tape 50 mm wide with red [illegible] printed in two rows, 75mm dia red reflectors in every [illegible] length, providing two no. of danger lights for every 150m length, including the cost of all materials, [illegible] for fixing of barricading and removal of barricading after testing and filling the trench and stacking the post for reuse etc complete complying with standard specification and as directed by the TWAD Board officers	1400 M	Special specification	1 RM (One running metre)	10.00	Rupees Ten Only	14000.00
9	Dewatering arrangements during excavation by engaging Diesel Pumpset including the cost of Hire charges for Diesel Pumpset with fuel and crew charges and transportation charges etc complete and as directed by TWAD Board Officers.		Special specification				
a	Upto 3 HP	320 hour		1 Hour (One hour)	162.00	Rupees One hundred and Sixty Two Only	51840.00
	Total for Part-5 (a)						5084590.00

CONTRACTOR

CHIEF ENGINEER

27

Part 5

23

A-4

TAMIL NADU WATER SUPPLY AND DRAINAGE BOARD

Division Code no.384, Email:eepfslm@gmail.com

Phone No. – 04287299700

From
Er.R.Mohandoss, B.E.,
Executive Engineer
TWAD Board,
Sewerage Division,
Rasipuram.

To
The District Environmental Engineer,
TNPCB,
Namakkal

Lr. No.6723/ F.UGSS – Rasipuram Mpty/Sew Dn/RPM / 2023/ Dt. 06.07.2023

Sir,

Sub: TWAD Board – UGSS to Rasipuram Municipality in NamakkalDistrict– TNPCB Remarks – Detailed Report–Send - Regarding.

Ref: 1.Chief Engineer/TWAD/Coimbatore/Agt.No.15/2015-16/dt.16.09.2015 forRs. 4919.50 Lakhs /24 months + 5 months trial run.
2.The DEE/TNPCB/Namakkal/Proceeding No.F.1382/DEE/TNPCB/NML/RM/W/,2023/ Dt.8.03.2023.
3. Commissioner/ Rasipuram Mpty/ Rasipuram/ Roc.No.3914/11/E2/ Dt. 20.03.23.
4. This office letter no.24323 / F.UGSS – Rasipuram Mpty/ Sew Dn/RPM/ 2023/dated. 24.03.2023.
5.The District Environmental Engineer/ TNPCB, Namakkal E,Mail dated.09.06.2023/time: 10.31 am.
6. The DEE/TNPCB/Namakkal/Proceeding No.T8/TNPCB/F.0511/NGT/ Sewage Disposal/W/2023./ Dt.09.06.2023

I send herewith the reply for the remarks pointedout in the letter from the District Environmental Engineer, TNPCB, Namakkal which was received from your E"mail vide reference 5th cited regarding Sewage Treatment Plant under UGSS to Rasipuram Municipality in Namakkal District as follows, where as the letter reference 6th cited has not communicated from Rasipuram Municipality to TWAD Board on of now.

S.No	Remarks	Reply
1.	The Rasipuram Municipality shall plug the draining of sewage outfall into the Eri and to divert in any other alternative way for utilizing the treated sewage for industrial activities/irrigation activities	At present the Treated sewage water from STP is being leicut in the Thattankuttai Eri – near Eri outlet point. During discussion with The Collector, Namakkal along with The Commissioner, Rasipuram Municipality and Pollution Control Board AEE, The Collector has instructed to the Commissioner to analyze the possibility of requirements for Industrial activities and irrigation purposes near by the Thattankuttai Eri

2.	The Rasipuram Municipality shall complete the remaining 5700 house service connections immediately.	1. Assessed Quantity of House service connection	7024 Nos
		2. HSC linked by Municipality as on 06.07.23	6017 Nos
		3. Balance HSC to be linked by municipality	1007 Nos
3	The Municipality shall comply with all the conditions stipulated in RCO issued vide Proceedings dated. 14.12.2021.	Pollution Control Board Norms and conditions as well as CPHEEO Norms were adopted	
4	Installation of OCEMS (Online Continuous Effluent Monitoring Station)	OCEMS (Online Continuous Effluent Monitoring Station) Installation material was purchased from Rasipuram Municipality and Fixing Tender work under progress in Rasipuram Municipality.	
5	The Sewerage Treatment Plant shall furnish reply to the show case notice issued vide proceeding dated.08.03.2023.	The reply for the cause notice issued vide proceeding dt.08.03.2023 has been se. to the Commissioner, Rasipuram Municipality vide reference 4th cited (Copy enclosed)	

Hence, I request that necessary Renewal for CTO for UGSS to Rasipuram Municipality Sewerage Treatment Plant may please be granted early for which on amount of Rs.1,17,920/- (one lakh seventeen thousand nine hundred and twenty only) dt 04.05.2023 has been paid already.

I request your early co-operation in this regard.

Encl:4th cited copy

Sd/ R.Mohandoss./06.07.2023
Executive Engineer,TWAD Board,
Sewerage Division, Rasipuram

Copy to the Commissioner, Rasipuram municipality, Rasipuramfor favour of information.

Copy submitted to the Superintending Engineer/Salem-Namakkal Circle/Salem for favour of information please.

Copy to the Assistant Executive Engineer, TWAD Board, Sewerage Sub Division II, Rasipuram for necessary followup action please.

R. Mohandoss
06/07/2023

CLEAN COPY of A-4

TAMIL NADU WATE SUPPLY AND DRAINAGE BOARD
Division code No. 384, Email: copfslm@gmail.com
Phone No. – 04287299700

From
Er. R.M. Mohandass, B.E.,
Executive Engineer
TWAD Board,
Sewerage Division,
Rasipuram

To
The District Environment Engineer,
TNPCB
Namakkal

Lr.No.6723/F.UGSS – Rasipuram Mpty/Sew Dn/RPM / 2023/ Dt. 06.07.2023

Sir,

Sub: TWAD Board-UGSS to Rasipuram Municipality in the Namakkal District-TNPCB Remarks – Detailed Report-Send-Regarding.

Ref: 1. Chief Engineer/TWAD/Coimbatore/Agt.No.15/2015-16 dt. 16.09.2015 for Rs. 4919.50 Lakhs / 24 months + 6 months trial run.
2. The DEE/TNPCB/Namakkal/Proceeding No. F 1382/DEE/TCPCB/NML/RM/W/2023/Dt. 8.03.2023.
3. Commissioner / Rasipuram Mpty / Rasipuram/ Roc No. 3814/11/E2/Dt. 20.03.23.
4. The Office letter No. 24323 / F.UGSS – Rasipuram Mpty/Sew Dn/RPM/2023/dated. 24.03.2023.
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		requirements for industrial activities and irrigation purpose near by the Thattankuttai Eri.	
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Sd/R. Mohandass/06.07.2023
Executive Engineer, TWAD Board,
Sewerage Division, Rasipuram

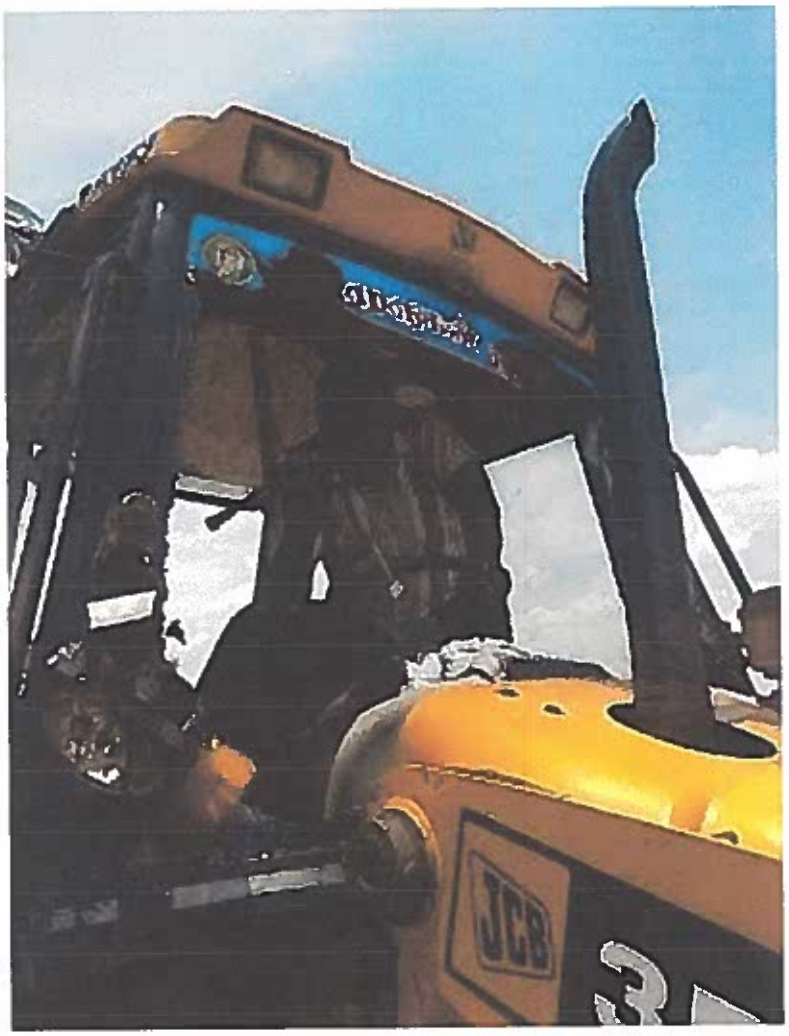
Copy to the Commissioner, Rasipuram Municipality, Rasipuram for favour of information.
Copy Submitted to the superintending Engineer/Salem-Namakkal Circle/Salem for Favour of information please.
Copy to the Assistant Engineer, TWAD Board, Sewerage Sub division II, Rasipuram for necessary follow up action please.

தமிழ்நாடு குடிநீர் வடிகால் வாரியம்

பாதாள சாக்கடை திட்டம்

இராசிபுரம் நகராட்சி

சுத்திகரிக்கப்பட்ட கழிவுநீர் வெளியேற்றும் Pipe line



தட்டாங்குட்டை ஏரிக்குக் செல்லும் ரோட்டில் பாதாள சாக்கடை பணியின் போது சுத்திகரிக்கப்பட்ட கழிவுநீர் வெளியேற்றுவதற்காக RCC Pipe Line பதிக்கும் பணி நடைபெறும்பொழுது, ஏரியின் சுற்று வட்டாரப் பகுதியில் வசிப்பவர்கள் சிலர், பணியை தொடந்து செயல்படுத்த விடாமல் தகராறு செய்து, எங்களது JCP வாகனத்தை அடித்து சேதம் ஏற்படுத்தியும், வேலை செய்யும் பணி ஆட்களை பணியினை செய்ய விடாமல் தடுத்தார்கள் .

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TAMIL NADU WATER SUPPLY AND DRAINAGE BOARD

Underground Sewerage Project

Rasipuram Municipality

Project Treated Sewerage Discharge Pipe Line

During the underground sewerage work on the road leading to Thattanguttai Lake, while laying an RCC Pipe Line to discharge treated sewage, some residents of the surrounding area of the lake protested against the work, damaged our JCP vehicle and prevented the workers from carrying out the work.

தமிழ்நாடு குடிநீர் வடிகால் வாரியம்

பாதாள சாக்கடை திட்டம்

இராசிபுரம் நகராட்சி

சுத்திகரிக்கப்பட்ட கழிவுநீர் வெளியேற்றும் Pipe line

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(TRANSLATED COPY OF PAGE 27)

TAMIL NADU WATER SUPPLY AND DRAINAGE BOARD

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(TRANSLATED COPY OF PAGE 29)

TAMIL NADU WATER SUPPLY AND DRAINAGE BOARD

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(TRANSLATED COPY OF PAGE 31)

TAMIL NADU WATER SUPPLY AND DRAINAGE BOARD

Underground Sewerage Project

Rasipuram Municipality

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பாதாள சாக்கடை திட்டம்

இராசிபுரம் நகராட்சி

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(TRANSLATED COPY OF PAGE 33)

TAMIL NADU WATER SUPPLY AND DRAINAGE BOARD

Underground Sewerage Project

Rasipuram Municipality

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இராசிபுரம் நகராட்சி

சுத்திகரிக்கப்பட்ட கழிவுநீர் வெளியேற்றும் Pipe line

தட்டாங்குட்டை ஏரிக்குக் செல்லும் ரோட்டில் பாதாள சாக்கடை பணியின் போது சுத்திகரிக்கப்பட்ட கழிவுநீர் வெளியேற்றுவதற்காக RCC Pipe Line பதிக்கும் பணி நடைபெறும்பொழுது, ஏரியின் சுற்று வட்டாரப் பகுதியில் வசிப்பவர்கள் சிலர், பணியை தொடந்து செயல்படுத்த விடாமல் தகராறு செய்து, எங்களது JCP வாகனத்தை அடித்து சேதம் ஏற்படுத்தியும், வேலை செய்யும் பணி ஆட்களை பணியினை செய்ய விடாமல் தடுத்தார்கள் .

(TRANSLATED COPY OF PAGE 35)

TAMIL NADU WATER SUPPLY AND DRAINAGE BOARD

Underground Sewerage Project

Rasipuram Municipality

Project Treated Sewerage Discharge Pipe Line

During the underground sewerage work on the road leading to Thattanguttai Lake, while laying an RCC Pipe Line to discharge treated sewage, some residents of the surrounding area of the lake protested against the work, damaged our JCP vehicle and prevented the workers from carrying out the work.

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ADVANCED ENVIRONMENTAL LABORATORY,
TAMILNADU POLLUTION CONTROL BOARD,
SALEM – 636 004.

ROA NO.347/AEL – SLM/2021 – 22 Dt.13.09.2021

1.	Name and address of the sender	The District Environmental Engineer
		Tamilnadu Pollution Control Board
		Namakkal.
2.	Date and time of collection	31.08.2021 at 1.20 PM to 1.30 PM
3.	Date and time of receipt at Lab.	31.08.2021 at 04.45 PM
4.	Condition of seal, fastening and Container	Sealed/Unfastened Condition in Polythene carbuoy 2.5 lits X 2 Nos.
5.	Nature and Number of samples	2 Nos. of Sewage Samples.

DEE Code No.	Lab Code No.	Point of Collection	Whether Untreated/ Treated
E52/DEE/NML	1195	STP Inlet	Untreated
E53/DEE/NML	1196	STP Outlet	Treated

TEST REPORT

Sl. No.	Parameters	Unit	Test Sample Code Nos.		Test Method
			1195/ E52/DEE/ NML	1196/ E53/DEE/ NML	
01.	pH at 25°C	Number	7.68	7.56	APHA 23rd Edi.2017 4500 – H
02.	TSS at 103°C – at 105°C	mg/l	116	40	APHA 23rd Edi.2017 - 2540 - D
03.	BOD (at 27°C for 3 days)	mg/l	130	16	IS3025 (P44) 1993 Reaffirmed 2009

- End of Test Report-

Checked by

Dy. Chief Scientific Officer
Technical Manager.

Authorized signatory

Assistant Director (Lab)
Quality Manager.

ADVANCED ENVIRONMENTAL LABORATORY,
TAMILNADU POLLUTION CONTROL BOARD,
SALEM – 636 004.

Accredited by NABL – (ISO/IEC 17025:2005)

ULR-TC9899210000053 F
ULR-TC9899210000054 F

ROA NO.416 /AEL – SLM/2021 – 22 Dt.11.10.2021

1.	Name and address of the sender	The District Environmental Engineer
		Tamilnadu Pollution Control Board
		Namakkal.
2.	Date and time of collection	30.09.2021 at 02.10 PM to 02.20 PM
3.	Date and time of receipt at Lab.	30.09.2021 at 05.45 PM
4.	Condition of seal, fastening and Container	Sealed/Unfastened Condition in Polythene carbuoy 2.5 lits X 2 Nos.
5.	Nature and Number of samples	2 Nos. of Sewage Samples.

DEE Code No.	Lab Code No.	Point of Collection	Whether Untreated/ Treated
E59/DEE/NML	1446	STP Inlet	Untreated
E60/DEE/NML	1447	STP Outlet	Treated

TEST REPORT

Sl. No.	Parameters	Unit	Test Sample Code No.		Test Method
			1446/ E59/DEE/NML	1447/ E60/DEE/NML	
01.	pH at 25°C	Number	7.03	7.36	APHA 23rd Edi.2017 4500 – H
02.	TSS at 103°C – at 105°C	mg/l	112	52	APHA 23rd Edi.2017 - 2540 - D
03.	BOD (at 27°C for 3 days)	mg/l	140	12	IS3025 (P44) 1993 Reaffirmed 2009

Note: <= Indicates Less than Minimum Detectable Limit.

- End of Test Report -

Checked by

26/10/21

Dy. Chief Scientific Officer
Technical Manager.

Authorized signatory

26/10/21

Assistant Director (Lab)
Quality Manager

ADVANCED ENVIRONMENTAL LABORATORY,
TAMILNADU POLLUTION CONTROL BOARD,
SALEM – 636 004.

Accredited by NABL – (ISO/IEC 17025:2017)

ULR-TC9899210000054 5 F
ULR-TC9899210000054 6 F

ROA NO.550 /AEL – SLAI/2021 – 2022 Dt.17.12.2021

1.	Name and address of the sender	The District Environmental Engineer
		Tamilnadu Pollution Control Board
		Namakkal.
2.	Date and time of collection	06.12.2021 at 01.20 PM TO 01.35 PM
3.	Date and time of receipt at Lab.	07.12.2021 at 11.50 AM
4.	Condition of seal, fastening and Container	Sealed/Unfastened Condition in Polythene carbuoy 2.5 lits X 2 Nos.
5.	Nature and Number of samples	2 No. of Sewage Samples.

DEE Code No.	Lab Code No.	Point of Collection	Whether Untreated/ Treated
E69/DEE/NML	1919	STP Inlet	Untreated
E70/DEE/NML	1920	STP Outlet	Treated

TEST REPORT

Sl. No.	Parameters	Unit	Test Sample Code No.		Test Method
			1919/ E69/DEE/NML	1920/ E70/DEE/NML	
01.	pH at 25°C	Number	6.73	7.16	APHA 23rd Edi.2017 4500 – H
02.	Total Suspended Solids at 103°C – at 105°C	mg/l	280	36	APHA 23rd Edi.2017 - 2540 - D
03.	BOD (at 27°C for 3 days)	mg/l	180	13	IS3025 (P44) 1993 Reaffirmed 2009

- End of Test Report –

Checked by

Dy. Chief Scientific Officer
Technical Manager.

Authorized signatory

Assistant Director (Lab)
Quality Manager.

ADVANCED ENVIRONMENTAL LABORATORY,
TAMILNADU POLLUTION CONTROL BOARD,
SALEM – 636 004.
Accredited by NABL – (ISO/IEC 17025:2017)

ULR-TC-98992200001103 F
ULR-TC-98992200001104 F

ROA NO. 301/ROA/AEL – SLM/2022 – 2023 Dt.30.08.2022

1.	Name and address of the sender	The District Environmental Engineer
		Tamilnadu Pollution Control Board
		Namakkal.
2.	Date and time of collection	10.08.2022 at 1.30 PM to 1.40 PM
3.	Date and time of receipt at Lab.	11.08.2022 at 10.45 AM
4.	Condition of seal, fastening and Container	Sealed/fastened Condition in Polythene carbuoy 2.5 lits X 2 Nos;
5.	Nature and Number of samples	2 Nos of Sewage samples

DEE Code No.	Lab Code No.	Point of Collection	Whether Untreated/ Treated
E 106/DEE/NML	1088	STP Inlet	Untreated
E 107/DEE/NML	1089	STP Outlet	Treated

TEST REPORT

Sl. No.	Parameters	Unit	Test Sample Code Nos		Test Method
			1088 / E106/ DEE/NML	1089 / E107/ DEE/NML	
01.	pH at 25°C	Number	7.29	7.42	APHA 23rd Edi.2017 4500 –H
02.	Total Suspended Solids at 103°C – at 105°C	mg/l	36	8	APHA 23rd Edi.2017 - 2540 -D
03.	BOD (at 27°C for 3 days)	mg/l	156	3.3	IS3025 (P44) 1993 Reaffirmed 2009

- End of Test Report -

Checked by
10/9/22
Chief Scientific Officer
Dy. Quality Manager.

Authorized Signatory
10/9/22
Assistant Director (Lab).
Quality Manager.

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Tamilnadu Water Supply and Drainage Board
District Water Testing Laboratory
Room No.303,Annexure building,Collector office,Namakkal.

From	To :
Er.G.Ramkumar, B.E. Assistant Engineer, TWAD Board, DWT Lab, RWS Sub Division, Namakkal.	Assistant Excecutive Engineer, TWAD Board,Sewerage Sub Dn-II Rasipuram.

Lr.No: 3643/AE/TWAD Lab/NKL/2023/Dated: 31.05.2023

Sir,

Sub: Examination of water sample - Report furnished - Reg.

Ref : 1) Your Lr.24523/F.UGSS-Rasipuram/AEE/SSDII/RPM/2023/dt-24.05.2023

2) T.O Invoice No. 5612/dt.24.05.2023 for Rs.6000/-(part).

The results of analysis for the given sewage sample sent under reference is furnished below.

Scheme : Rasipuram Municipality Sewage treatment plant

Source: Raw sewage

Location: Rasipuram

	W.S.No.3643
1. Appearance	Not Clear
2. Colour (pt.co-scale)	Slightly Blockish
3. Odour	Septic
4. Turbidity NT Units	74
5. Total suspended Solids	79
6. Total dissolved Solids mg/L	1279
7. Electrical Conductivity Micro mho/cm	1827
II.CHEMICAL EXAMINATION: BIS No 10500/2012	
8. pH	6.91
9. Ph. Alkalinity as $CaCo_3$ mg/L	0
10. Total Alkalinity. as $CaCo_3$ mg/L	260
11. Total Hardness as $CaCo_3$ mg/L	404
12. Calcium as Ca mg/L	90
13. Magnesium as Mg mg/L	43
14. Sodium as Na mg/L	130
15. Potassium as K mg/L	40
16. Iron as Fe mg/L	2.6
17. Manganese mg/L	0
18. Free Ammonia as NH_3 mg/L	6.0
19. Nitrite as NO_2 mg/L	3.6
20. Nitrate as NO_3 mg/L	22
21. Chloride as Cl mg/L	344
22. Fluoride as F mg/L	0
23. Sulphate as SO_4 mg/L	112
24. Phosphate as PO_4 mg/L	5.0
25. BOD O_2 mg/L	160
26. COD O_2 mg/L	384
III. Bacteriological Examination:	
27.Feacol Coliform in 100 ml(CFU)	$1x10^5$/100ml

31.5.23

Assistant Engineer,
TWAD Board, DWT Lab,
Namakkal.

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Tamilnadu Water Supply and Drainage Board
District Water Testing Laboratory
Room No.303,Annexure building,Collector office,Namakkal.

From	To :
Er.G.Ramkumar, B.E. Assistant Engineer, TWAD Board, DWT Lab, RWS Sub Division , Namakkal.	Assistant Exceculive Engineer, TWAD Board,Sewerage Sub Dn-II Rasipuram.

Lr.No: 3644/AE/TWAD Lab/NKL/2023/Dated: 31.05.2023

Sir,

Sub: Examination of water sample - Report furnished - Reg.

Ref : 1) Your Lr.24523/F.UGSS-Rasipuram/AEE/SSDII/RPM/2023/dt-24.05.2023

2) T.O Invoice No. 5612/dt.24.05.2023 for Rs.6000/-(part).

The results of analysis for the given sewage sample sent under reference is furnished below.

Scheme : Rasipuram Municipality Sewage treatment plant

Source: Outlet Effluent

Location: Rasipuram

	W.S.No.3644
1. Appearance	Not Clear
2. Colour (pt.co-scale)	Slightly yellowish
3. Odour	Slightly Septic
4. Turbidity NT Units	22
5. Total suspended Solids	26
6. Total dissolved Solids mg/L	1470
7. Electrical Conductivity Micro mho/cm	2100
II.CHEMICAL EXAMINATION: BIS No 10500/2012	
8. pH	7.15
9. Ph. Alkalinity as $CaCo_{3\ mg/L}$	0
10. Total Alkalinity. as $CaCo_{3\ mg/L}$	288
11. Total Hardness as $CaCo_{3\ mg/L}$	468
12. Calcium as Ca mg/L	112
13. Magnesium as Mg mg/L	46
14. Sodium as Na mg/L	160
15. Potassium as K mg/L	80
16. Iron as Fe mg/L	1.2
17. Manganese mg/L	0
18. Free Ammonia as $NH_{3\ mg/L}$	3.0
19. Nitrite as $NO_{2\ mg/L}$	2.0
20. Nitrate as $NO_{3\ mg/L}$	24
21. Chloride as Cl mg/L	352
22. Fluoride as F mg/L	0
23. Sulphate as $SO_{4\ mg/L}$	120
24. Phosphate as $PO_{4\ mg/L}$	2.6
25. BOD $O_{2\ mg/L}$	18
26. COD $O_{2\ mg/L}$	52
III. Bacteriological Examination:	
27.Feacol Coliform in 100 ml(CFU)	700/100ml

31.5.23

Assistant Engineer,
TWAD Board, DWT Lab,
Namakkal.

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Tamilnadu Water Supply and Drainage Board
District Water Testing Laboratory
Room No.304,Collector office annexure building, Namakkal.

From	To :
S.C.Prakasham,B.Sc., Junior Water Analyst, TWAD Board, DWT Lab, Namakkal.	The Assistant Executive Engineer, TWAD Board, Sewerage Sub Division II, Rasipuram.

Lr.No:3807/JWA/TWAD Lab/NKL/2023/Dated:05.12.2023

Sir,

Sub: Examination of water sample - Report furnished - Reg.

Ref : 1) Your Lr.No.Na ka No.301123/F.UGSS-Rasipuram/AEE/SSD-II/RPM/2023/dt.30.11.2023
2) T.O Invoice No. 5687/dt.30.11.2023 for Rs-7080/-(part)

The results of analysis for the given sewage sample sent under reference is furnished below.

Scheme : Rasipuram Municipality Sewage treatment plant

Source: Raw Sewage

Location: Rasipuram

I. PHYSICAL EXAMINATION	**3807**
1. Appearance	Not Clear
2. Colour (pt.co-scale)	Slightly Blackish
3. Odour	Septic
4. Turbidity NT Units	26
5. Total suspended Solids	73
6. Total dissolved Solids mg/L	1278
7. Electrical Conductivity Micro mho/cm	1826
II.CHEMICAL EXAMINATION: BIS No 10500/2012	
8. pH	6.71
9. Ph. Alkalinity as $CaCo_3$ mg/L	0
10. Total Alkalinity. as $CaCo_3$ mg/L	324
11. Total Hardness as $CaCo_3$ mg/L	428
12. Calcium as Ca mg/L	99
13. Magnesium as Mg mg/L	43
14. Sodium as Na mg/L	126
15. Potassium as K mg/L	60
16. Iron as Fe mg/L	1.8
17. Manganese mg/L	0
18. Free Ammonia as NH_3 mg/L	5.0
19. Nitrite as NO_2 mg/L	3.0
20. Nitrate as NO_3 mg/L	26
21. Chloride as Cl mg/L	280
22. Fluoride as F mg/L	0
23. Sulphate as SO_4 mg/L	188
24. Phosphate as PO_4 mg/L	3.0
25. Tidys Test 4 hrs.as O_2 mg/L	2.4
26. BOD O_2 mg/L	120
27. COD O_2 mg/L	288
III. Bacteriological Examination:	
28. Feacol Coliform in 100 ml	$2x10^5$/100ml

Junior Water Analyst,
TWAD Board, DWT Lab

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Tamilnadu Water Supply and Drainage Board
District Water Testing Laboratory
Room No.304,Collector office annexure building, Namakkal.

From	To :
S.C.Prakasham,B.Sc., Junior Water Analyst, TWAD Board, DWT Lab, Namakkal.	The Assistant Executive Engineer, TWAD Board, Sewerage Sub Division II, Rasipuram.

Lr.No:3808/JWA/TWAD Lab/NKL/2023/Dated:05.12.2023

Sir,

Sub: Examination of water sample - Report furnished - Reg.

Ref : 1) Your Lr.No.Na ka No.301123/F.UGSS-Rasipuram/AEE/SSD-II/RPM/2023/dt.30.11.2023
2) T.O Invoice No. 5687/dt.30.11.2023 for Rs-7080/-(part)

The results of analysis for the given sewage sample sent under reference is furnished below.

Scheme : Rasipuram Municipality Sewage treatment plant
Source: Outlet Effluent
Location: Rasipuram

I. PHYSICAL EXAMINATION	**3808**
1. Appearance	Not Clear
2. Colour (pt.co-scale)	Slightly Yellowish
3. Odour	Septic
4. Turbidity NT Units	12
5. Total suspended Solids	28
6. Total dissolved Solids mg/L	1072
7. Electrical Conductivity Micro mho/cm	1531
II.CHEMICAL EXAMINATION: BIS No 10500/2012	
8. pH	7.03
9. Ph. Alkalinity as $CaCo_3$ mg/L	0
10. Total Alkalinity. as $CaCo_3$ mg/L	288
11. Total Hardness as $CaCo_3$ mg/L	420
12. Calcium as Ca mg/L	96
13. Magnesium as Mg mg/L	43
14. Sodium as Na mg/L	110
15. Potassium as K mg/L	53
16. Iron as Fe mg/L	0.8
17. Manganese mg/L	0
18. Free Ammonia as NH_3 mg/L	1.0
19. Nitrite as NO_2 mg/L	0.5
20. Nitrate as NO_3 mg/L	23
21. Chloride as Cl mg/L	252
22. Fluoride as F mg/L	0
23. Sulphate as SO_4 mg/L	161
24. Phosphate as PO_4 mg/L	1.0
25. Tidys Test 4 hrs.as O_2 mg/L	1.2
26. BOD O_2 mg/L	14
27. COD O_2 mg/L	36
III. Bacteriological Examination:	
28.Feacol Coliform in 100 ml	200/100ml

Junior Water Analyst,
TWAD Board, DWT Lab,
Namakkal.

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TAMIL NADU WATER SUPPLY AND DRAINAGE BOARD

Division Code no.384, Email:eepfslm@gmail.com

Phone No. – 04287299700

From
Er.R.Mohandoss, B.E.,
Executive Engineer
TWAD Board,
Sewerage Division,
Rasipuram.

To
The Commissioner,
Rasipuram Municipality,
Rasipuram.

Lr No.24323/ F.UGSS – Rasipuram Mpty/Sew Dn/RPM / 2023/ Dt. 24.03.2023

Sir,

Sub TWAD Board – UGSS to Rasipuram Municipality in Namakkal District – TNPCB Remarks – Detailed Report – Send - Regarding.

Ref 1. Chief Engineer/TWAD/Coimbatore/Agt.No.15/2015-16/dt.16.09.2015For Rs. 4919.50 Lakhs /24 months + 6 months trial run

2. DEE/ TNPCB/ Namakkal/ Proceeding No.F.1382/ DEE/ TNPCB/ NML/ RM/ W/ 2023/Dt.8.03.2023.

3. Commissioner/Rasipuram Mpty/Rasipuram/Roc.No.3814/11/E2/Dt.20.03.2023

****

I send herewith the reply for the remarks pointed out in the letter from the District Environmental Engineer, TNPCB, Nammakal which was received from the Commissioner, Rasipuram Municipality, Rasipuram vide reference 3rd cited regarding Sewage Treatment Plant under UGSS to Rasipuram Municipality in Namakkal District as follows.

S.No	Remarks	Reply
1	The screw pumps- 2 Nos provided in the Grit chamber is not in operation	The screw pump in the grit chamber has been repaired on 05.03.2023. The spares required was rarely available in local and hence it has been arranged to get from Chennai and received on 10.03.2023. The repair has been rectified and the screw pump is in working condition from 10.03.2023 onwards.
2	The Aeration tank provided is not provided with adequate Aeration. The air diffusing system provided is not covering the total area of the Aeration tank. The Sewage in the Aeration tank found to be black in the colour and in septic condition. The operation of the Air blowers not found to be regular.	In the Aeration tank diffuser system has been provided as per the agreement condition. Based on the instruction from the Pollution Control Board officials action is being taken to provide additional diffuser arrangements in the middle portion of the Aeration tanks.

S.No	Remarks	Reply
3	The Chlorination system is not operated	Chlorination system is being done regularly and log book is maintained accordingly.
4	The Log books for the operation and maintenance of the Biological system, Chlorination and Centrifuges is not maintained properly.	The Log books are being maintained properly and regularly
5	In the STP premises overflow of Treated sewage was noticed due to back pressure in the conveyance pipe lines laid to the Thattankuttai lake.	The over flow of Treated sewage in the STP premises due to back pressure has been rectified. Now there is no such issues.
6	The Rasipuram STP was issued with Consent to operated renewal for treated sewage with point of disposal as "Discharged at the outlet point of Thattankuttai Lake" but the STP at present is discharging the sewage within Thattankuttai lake and thereby polluting the water.	At present Treated sewage is being disposed near the outlet point of the Thattankuttai Eri. The Treated Effluent discharge pipe has been laid based on the length provided in the estimate. If the outlet pipe is extended upto the discharge point of Thattankuttai Eri, the overflow water from Thattankuttai Eri will reach to Anaipalayam Eri which is next storage. During the meeting conducted by the District Collector along with the Pollution Control Board officials and Municipality officials on 17.03.2023, the District Collector has instructed to hold the proposal for extending the discharging point upto the Thattankuttai Eri delivery point. Further it is informed that the treated sewage water only is being let out in the Thattankuttai Eri which is within the permission standards and hence the Eri water is not getting polluted due to the treated sewage water.

Executive Engineer, TWAD Board,
Sewerage Division, Rasipuram

இராசிபுரம் நகராட்சி

நாமக்கல் மாவட்டம்

A-9

கழிவுநீர் சுத்திகரிப்பு நிலையத்தின் **Receiving Chamber** - ல் உள்ள **Secrew Pump Motor- No:2** நன்றாக செயல்படுகிறது

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(TRASLATED COPY OF PAGE 47)

RASIPURAM MUNICIPALITY

Namakkal District

In the Receiving Chamber of the sewage treatment plant Screw Pump Motor – No:2 is working well.

இராசிபுரம் நகராட்சி

நாமக்கல் மாவட்டம்

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கழிவுநீர் சுத்திகரிப்பு நிலையத்தின் **Receiving Chamber** - ல் உள்ள **Secrew Pump Motor- No:1** நன்றாக செயல்படுகிறது

RASIPURAM MUNICIPALITY

Namakkal District

In the Receiving Chamber of the sewage treatment plant Screw Pump Motor – No:1 is working well.

இராசிபுரம் நகராட்சி

நாமக்கல் மாவட்டம்

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கழிவுநீர் சுத்திகரிப்பு நிலையத்தின் Grit Chamber - No:1

நன்றாக செயல்படுகிறது

52 (TRANSLATED COPY OF PAGE 51)

RASIPURAM MUNICIPALITY

Namakkal District

Grit Chamber – No:1 in the sewage treatment plant is working well.

இராசிபுரம் நகராட்சி

நாமக்கல் மாவட்டம்

கழிவுநீர் சுத்திகரிப்பு நிலையத்தின் Grit Chamber - No:2

நன்றாக செயல்படுகிறது

RASIPURAM MUNICIPALITY

Namakkal District

Grit Chamber – No:2 in the sewage treatment plant is working well.

இராசிபுரம் நகராட்சி

நாமக்கல் மாவட்டம்

கழிவுநீர் சுத்திகரிப்பு நிலையத்தின் Aeration Tank No:1 உட்புறம் உள்ள Silt முழுமையாக சுத்தம் செய்யும் பணி நடைபெறுகிறது

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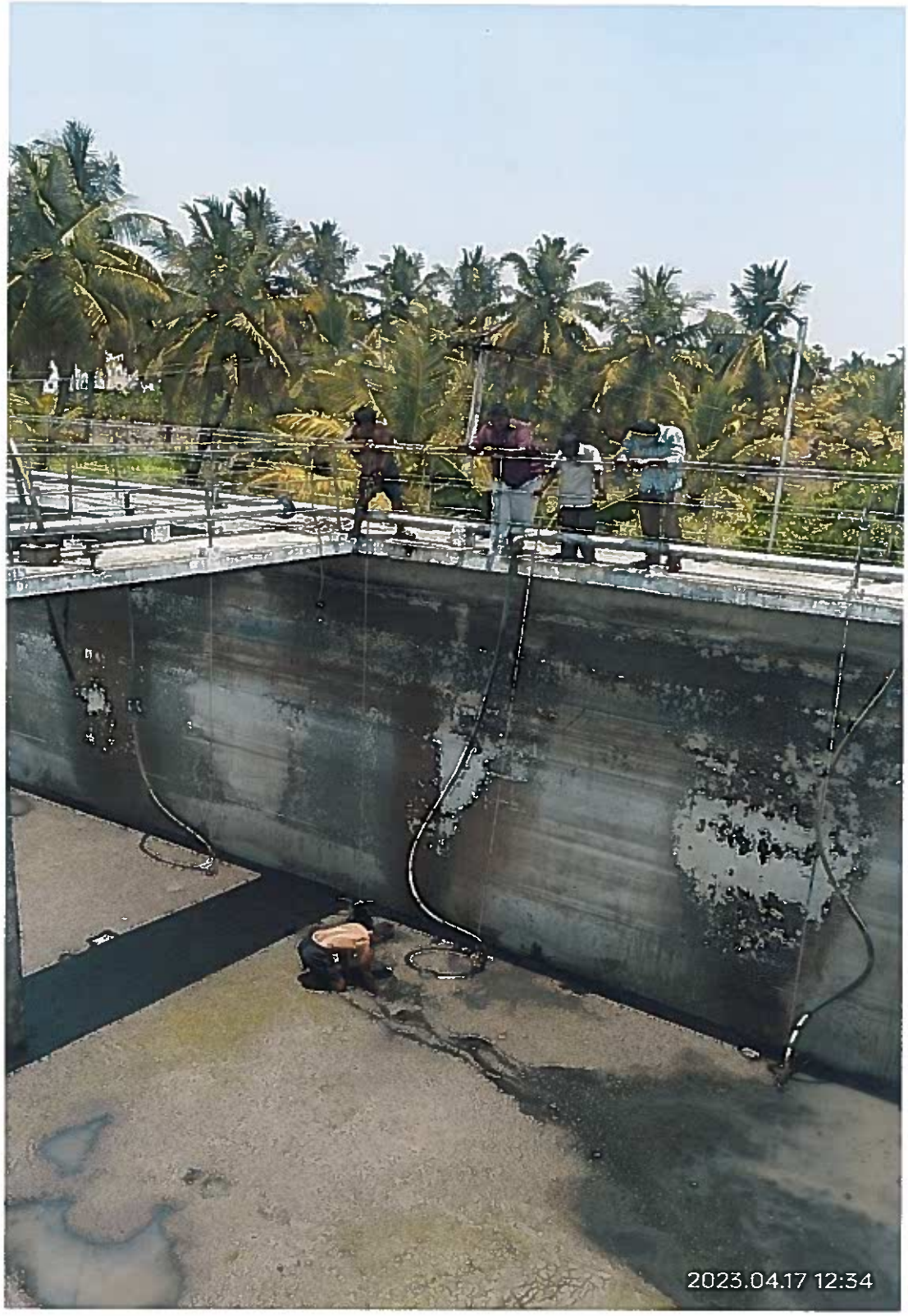
RASIPURAM MUNICIPALITY

Namakkal District

The work of completely cleaning the slit inside the Aeration Tank No:1 of the Sewage Treatment Plant is underway.

இராசிபுரம் நகராட்சி

நாமக்கல் மாவட்டம்



கழிவுநீர் சுத்திகரிப்பு நிலையத்தின் Aeration Tank No:1 உட்புறம் உள்ள Silt முழுமையாக சுத்தம் செய்யும் பணி நடைபெறுகிறது

(TRANSLATED COPY OF PAGE 57)

RASIPURAM MUNICIPALITY

Namakkal District

The work of completely cleaning the slit inside the Aeration Tank No:1 of the Sewage Treatment Plant is underway.

இராசிபுரம் நகராட்சி

நாமக்கல் மாவட்டம்

கழிவுநீர் சுத்திகரிப்பு நிலையத்தின் Aeration Tank No:1 -ல் உட்புறம் உள்ள silt முழுமையாக சுத்தம் செய்யப்பட்டு நன்றாக செயல்படுகிறது

(TRANSLATED COPY OF PAGE 59)

RASIPURAM MUNICIPALITY

Namakkal District

The slit inside the Aeration Tank No:1 of the Sewage Treatment Plant is completely cleaned and is functioning well.

இராசிபுரம் நகராட்சி

நாமக்கல் மாவட்டம்

கழிவுநீர் சுத்திகரிப்பு நிலையத்தின் குளோரின் அறையில் உள்ள இன்ஜெக்டர் மற்றும் பைப் லைன், கேஜ்மீட்டர் புதிதாக பொருத்தப்படுகிறது

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RASIPURAM MUNICIPALITY

Namakkal District

The injector, pipeline and gauge meter in the chlorine room of the Sewage treatment plant are being newly installed.

இராசிபுரம் நகராட்சி

நாமக்கல் மாவட்டம்

கழிவுநீர் சுத்திகரிப்பு நிலையத்தின் குளோரின் அறையில் உள்ள இன்ஜக்டர் மற்றும் பைப் லைன், கேஜ்மீட்டர் புதிதாக பொருத்தப்பட்டுள்ளது

RASIPURAM MUNICIPALITY

Namakkal District

The injector, pipeline and gauge meter in the chlorine room of the Sewage treatment plant have been newly installed.

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4361

TAMILNADU POLLUTION CONTROL BOARD

இராசிபுரம் நகராட்சி அலுவலகம்
15 DEC 2022
இராசிபுரம்.

Category of the Industry :

RED

CONSENT ORDER NO. 220814576969 DATED: 30/11/2022.

PROCEEDINGS NO.F.0511NML/RM/JCEE-M/TNPCB/NML/W/2022 DATED: 30/11/2022

SUB: Tamil Nadu Pollution Control Board - RENEWAL OF CONSENT – M/s. RASIPURAM STP , S.F.No. 2/2,2/3 (P) & 2/4 (P), RASIPURAM village, Rasipuram Taluk and Namakkal District - Renewal of Consent for the operation of the plant and discharge of sewage and/or trade effluent under Section 25 of the Water (Prevention and Control of Pollution) Act, 1974 as amended in 1988 (Central Act 6 of 1974) – Issued- Reg.

REF: 1.CTOProceedingNo.T1/TNPCB/F.0511NML/RM/NML/W&A/2019 dated 01.11.2019.
2.Proceeding No.T6/TNPCB/F.0511NML/RM/NML/W&A/2021dated 14.12.2021.
3.Unit's application for renewal consent through online vides application number 45769699 dated 09.07.2022 and resubmitted on 03.08.2022.
4.Board's Proceeding No. 61 dated 23.08.2022.
5.IR.No : F.0511NML/RM/AE/NML/2022 dated 28/09/2022.

RENEWAL OF CONSENT is hereby granted under Section 25 of the Water (Prevention and Control of Pollution) Act, 1974 as amended in 1988 (Central Act, 6 of 1974) (hereinafter referred to as "The Act") and the rules and orders made there under to

The Commissioner
M/s.RASIPURAM STP,
S F.No. 2/2,2/3 (P) & 2/4 (P),
RASIPURAM Village ,
Rasipuram Taluk ,
Namakkal District .

Authorising the occupier to make discharge of sewage and /or trade effluent.

This is subject to the provisions of the Act, the rules and the orders made there under and the terms and conditions incorporated under the Special and General conditions stipulated in the Consent Order issued earlier and subject to the special conditions annexed.

This RENEWAL OF CONSENT is valid for the period ending March 31, 2023

MALAIYANDI MUTHAIAH
Digitally signed by MALAIYANDI MUTHAIAH
Date: 2022.12.01 11:31:27 +05'30'

Joint Chief Environmental Engineer-Monitoring,
Tamil Nadu Pollution Control Board,
Salem

TAMILNADU POLLUTION CONTROL BOARD

SPECIAL CONDITIONS

1. This renewal of consent is valid for operating the facility for the manufacture of products/byproducts (Col. 2) at the rate (Col 3) mentioned below. Any change in the product/byproduct and its quantity has to be brought to the notice of the Board and fresh consent has to be obtained.

Sl. No.	Description	Quantity	Unit
	Product Details		
1.	Treatment of Sewage (Sewage Treatment Plant)	6.96	MLD

2. This renewal of consent is valid for operating the facility with the below mentioned outlets for the discharge of sewage/trade effluent. Any change in the outlets and the quantity has to be brought to the notice of the Board and fresh consent has to be obtained.

Outlet No.	Description of Outlet	Maximum daily discharge in KLD	Point of disposal
Effluent Type : Sewage			
1.	Treated Sewage	6960.0	Discharged at the outlet point of Thattankuttai lake
Effluent Type : Trade Effluent			

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TAMIL NADU WATER SUPPLY AND DRAINAGE BOARD

From
Er.R.Mohandess,B.E,
Executive Engineer,
TWAD Board,
Sewerage Division ,
Rasipuram.

To
The District Environmental Engineer,
Tamilnadu Pollution Control Board,
Collectorate Campus,
Near RTO Office,
Namakkal

Lr.No.4523-1/ F. UGSS – RPM Mpty /DO/RPM/2023/ Dt. 04.05.2023

Sir,

Sub: TWAD Board, Sewerage Treatment Plant under UGSS to Rasipuram Municipality in Namakkal District – Renewal of Consent to Operate – DD sent – Regarding.

Ref: The DEE, TNPCB, Namakkal letter no. F.NKL 1382/RM/DEE/TNPCB/NML /2023/dated. 05.04.2023

I enclose here with the DD bearing No.522374 dt. 04.05.2023, for Rs. 117920/- (Rupees One Lakh seventeen thousand nine hundred and twenty only) of Indian Bank Rasipuram Branch, towards the Renewal of Consent to operate for Sewerage Treatment Plant under UGSS to Rasipuram Municipality in Namakkal District for the year 2023-24.

The receipt of the DD may please be acknowledged

Encl: One DD bearing No. 522374
For Rs.117920/- of INDIAN BANK
/RASIPURAM Branch

Sd/ R.Mohandess/04.05.2023
The Executive Engineer/TWAD Board,
Sewerage Division / Rasipuram

Copy to the Asst. Executive Engineer, Sewerage sub division II, Rasipuram for necessary follow up action.

R. Mohandess
04/05/2023
The Executive Engineer/TWAD Board,
Sewerage Division / Rasipuram

இராசிபுரம் நகராட்சி

நாமக்கல் மாவட்டம்

தட்டாங்குட்டை ஏரியில் சாக்கடை கழிவுநீர் வாய்க்கால் மூலம் சேருதல்

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A-15.

RASIPURAM MUNICIPALITY

Namakkal District

The Sewage entering Thattanguttai Lake through drains.

இராசிபுரம் நகராட்சி

நாமக்கல் மாவட்டம்

தட்டாங்குட்டை ஏரியில் ஆஸ்பத்திரி கழிவுகள் மற்றும் கோழி இறைச்சி கழிவுகள் சேருதல்

இராசிபுரம் நகராட்சி

நாமக்கல் மாவட்டம்

தட்டாங்குட்டை ஏரியில் ஆஸ்பத்திரி கழிவுகள் மற்றும் கோழி இறைச்சி கழிவுகள் சேருதல்

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RASIPURAM MUNICIPALITY

Namakkal District

Hospital waste and Poultry waste joining into Thattanguttai Lake.

இராசிபுரம் நகராட்சி

நாமக்கல் மாவட்டம்

தட்டாங்குட்டை ஏரியில் சாக்கடை கழிவுநீர் வாய்க்கால் மூலம் சேருதல்

RASIPURAM MUNICIPALITY

Namakkal District

Sewage entering Thattanguttai Lake through drains.

filed on 4/3/24
(up loaded)

BEFORE THE NATIONAL GREENS TRIBUNAL, SOUTHERN BENCH AT CHENNAI
O.A. No. 1 of 2023

Chandrasekarapuram Panchayat,
By its President K. Palanivel,
S/o. Komali Karuppan,
Chandrasekarapuram Village and Post,
Rasipuram Taluk, Namakkal District.
...Applicant

Vs

1. Rasipuram Municipality,
By its Commissioner,
Rasipuram Taluk & Post,
Namakkal District – 637 408.
commr.rasipuram@tn.gov.in
Phone: 04287-222709/Mobile:7397396258 and Ors ...Respondents

REPORT FILED BY THE 5th RESPONDENT

Y. Kavitha
Standing Counsel – TWAD Board

Counsel for Respondent – 5

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